

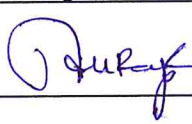
NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)  
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 20.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No. 255/7/HDB/2017
NAME OF THE COMPANY	SEW Infrastructure Limited
NAME OF THE PETITIONER(S)	IFCI Limited
NAME OF THE RESPONDENT(S)	SEW Infrastructure Limited
UNDER SECTION	Sec 7 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
ALLURI SRIHARINADHA	ADVOCATE	sriharinadha@gmail.com 9893400353	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
AVINASH DESAI	ADV.	avinash@desai-law-offices.com	
KHAMAR KANTAMNENI	"	8886886895	

ORDER

Heard Mr.Alluri Sriharinadha, Learned Counsel for the Petitioner and Mr.Avinash Desai along with Mr.Khamar Kantamneni, Learned Counsel for Respondent.

Both the Learned Counsels submit that the issue in question is likely to be resolved soon

Post the case on 15.01.2018.



MEMBER (Technical)



MEMBER (Judicial)